

Departments has flown to the site. The Minister of State for Railways accompanied by the Member Mechanical Railway Board and Director (Safety & Coaching) has also flown from Delhi to the site of the accident.

*Ex-gratia* payment is being arranged to the injured and to the next of kin of the dead.

SEVERAL HON. MEMBERS *rose*—

श्री रवि राय (पुरी) : यह क्या हो रहा है ? किस तरह से रेलवे मन्त्रालय चल रहा है ? हर रोज लोग मर रहे हैं ।

SHRI RANGA (Srikakulam): I appeal to you, Sir to express the concern and sorrow of the whole House at this terrible tragedy and to send our condolences to the bereaved families. Let all the railway staff go into mourning and wear black badges for one day in order to show their concern over the manner in which it has been mis-managed.

MR. SPEAKER : All of us are sorry about it. I know every member is very much distressed about it because 37 people have died.

SHRI S. M. BANERJEE (Kanpur) : The minister should resign.

श्री रवि राय : मन्त्री जी को इस्तीफा देना चाहिये । आप इस्तीफा दिलाएँ । हर रोज लोग मर रहे हैं ।

MR. SPEAKER: I cannot make him resign. It is not in my hands. I cannot dictate to him that he should resign now. There are methods of making him resign. The railway budget is coming up immediately now. It is open to all of you, whoever wants, to make the suggestion that he should resign. In another 15 minutes, it is coming up. I hope there is nothing wrong in continuing him for 15 minutes. After that, when the railway budget comes, you can throw it out and make him resign. I have no objection absolutely to that. Though he is a good friend of mine, I am not going to make him sit there compulsorily.

SHRI BAL RAJ MADHOK (South Delhi) : Such tragic accidents are occurring again and again.

MR. SPEAKER: There may be differences about the parties, but so far as the dead are concerned, there are absolutely no two opinions between this side of the House and that side. We are all shocked that this has happened. We are taking up the railway budget immediately and we can discuss about it. You can vote down the Government.

श्री रवि राय : कम से कम जुडिशल इन्क्वायरी तो करवा लें ।

SHRI NAMBIAR (Tiruchirappalli): A judicial enquiry is absolutely necessary.

MR. SPEAKER: You can demand that also. But now I am not allowing anybody. It applies to Mr. Imam, Mr. Shivappa and everybody. When the budget is taken up after 15 minutes, you can demand a judicial enquiry or dismissal of the minister or anything. At that time, I will permit Mr. Imam, Mr. Shivappa and others.

12.30 hrs.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF ESTIMATES COMMITTEE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): I beg to move :

"That this House do suspend sub-rule (2) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Estimates."

श्री मधु लिमये (मुंबेर) : अध्यक्ष महोदय मुझे सख्त ऐतराज है कि बिना कोई कारण बतलाये मंत्री महोदय ने एक वाक्य में इस तरह से प्रस्ताव रख दिया ।

[श्री मधु लिमये]

डा० राम सुभग सिंह : आप की पार्टी से बात कर ली थी ।

श्री मधु लिमये : मुझे सख्त एतराज है क्योंकि मुझ से कभी नहीं पूछा गया था ।

डा० राम सुभग सिंह : माननीय मदस्य यहां पर नहीं थे लेकिन उन की पार्टी वालों से पूछ लिया गया था ।

MR. SPEAKER : I thought it was agreed by everybody. He can explain it now.

DR. RAM SUBHAG SINGH : Last year the third Lok Sabha had to be suspended in the month of March and the lame duck session could not be held. These three committees were constituted and their life is now only upto 31st March, though during the previous years, it used to be upto 30th April. Therefore, this motion has been moved in consultation with representatives of various parties and groups in Parliament. They all agreed that there was no objection in having it done,

श्री मधु लिमये : इतना गुस्सा करने से क्या होता है ? उन्हें इस तरह से एक वाक्य में प्रस्ताव नहीं रख देना चाहिये था । यह लोक-सभा के साथ बड़ा अन्याय हो रहा है । उन्हें इस मोशन के लाने के लिए कुछ कारण बतलाने चाहिये थे । उन को स्पष्टीकरण के तौर पर 2-4 वाक्य कहने चाहिये जिससे कि लोकसभा को संपीय हो कि वह ठीक प्रस्ताव पास कर रहे हैं ।

MR. SPEAKER : He has explained it now.

DR. RAM SUBHAG SINGH : Some of the members of the Rajya Sabha are retiring on 2nd April and it will not be possible for the members who will be elected newly to participate in the elections of these committees. Therefore, they also de-

sire that the lives of these committees should be extended upto 30th April.

MR. SPEAKER : The question is.

"That this House do suspend sub-rule (2) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Estimates."

*The motion was adopted.*

DR. RAM SUBHAG SINGH : I beg to move :

"That this House do extend the term of office of the present members of the Committee on Estimates upto the 30th April, 1968."

MR. SPEAKER : The question is :

"That this House do extend the term of office of the present members of the Committee on Estimates upto the 30th April, 1968."

*The motion was adopted.*

12.32 hrs.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF PUBLIC ACCOUNTS COMMITTEE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): I beg to move :—

"That this House do suspend sub-rule (2) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Public Accounts."